

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 232- IA/1385(AHM)2023
In
CP(IB) 137 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Diamond Power Infrastructure Ltd

.....Respondent

Order delivered on 08/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant (GSEC) : Mr. Manish Bhatt, Sr. Advocate a/w.

: Mr. Munjal Bhatt, Advocate

: Mr. Malak Bhatt, Advocate and

: Ms. Pancham Zhala, Advocate

For the Respondent : Mr. Maulik Nanavati, Advocate a/w.

: Manvi Damle, Advocate

: Mr. Bhavesh Modi, Chief Manager, BOB

For SBI : Mr. Mandeepsingh Saluja, Advocate

For ICICI Bank : Mr. Shalin Shah, Advocate

ORDER

IA/1385(AHM)2023

In compliance of order dated 19.03.2024, the applicant has filed a copy of the compliance table dated 06.05.2024 vide inward diary No. 3869, the same is taken on record.

Learned Counsel appearing for the R-2 submits that as far as reduction of charges concerned. A Joint Lenders Meeting is fixed in next week to resolve the issue.

Further, it has been apprised by way of additional affidavit qua the compliance and information to the CBI about the approval of resolution plan as well as of margin money and in return a reply has been received from CBI dated 03.05.2024.

Seeing contents of the reply of CBI, the learned Counsel appearing for the applicant seeks indulgence to implead CBI as well as ED as one of the necessary party to resolve the issues which is allowed.

Let needful be done within a period of 2 weeks.

Learned Counsel for the respondent further states that endeavour will be made for withdrawal of the matter pending before the DRT-II as application for withdrawal already been filed in the Registry which his yet to be listed for consideration before Hon'ble Presiding Officer.

The Applicant is at liberty to give proposal qua the transfer of the shares in the next SSC meeting.

Re-list on 05.06.2024

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)